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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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17.04.2015

CP 00018/2015 (OA No. 291/00600/2014)

Ms. Kavita Bhati, Counsel for applicant.

The learned counsel for the applicant seeks permission to withdraw the Contempt Petition.

Accordingly, the Contempt Petition is dismissed as withdrawn.

  
(R. Ramanujam)  
Member (A)

  
(Justice Harun-Ul-Rashid)  
Member (J)

*Abdul*